

Seven Point Plan to Boost Family Welfare Activities

877. SHRI MUKUL WASNIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have recommended a Seven Point Plan to organise sector to boost family welfare activities in the country;

(b) if so, the details thereof; and

(c) to what extent to awareness of the family welfare activities will reach the rural people in the country and will prove beneficial?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) and (b). No 'Seven Point Plan' as such has been recommended to the Organised Sector. But during a National level meeting with the representatives of the Cooperative Sector last year, seven ways, in which the sector concerned could help the efforts of the Family Welfare Department, were discussed. They were: (i) dissemination of information and distribution of literature among the members of Cooperatives and through members to the people. (ii) Conducting Opinion Leaders Training Camps; (iii) Organising motivational campaigns in the area of operation of the Cooperatives; (iv) Involving large Cooperatives in conducting clinics and Family Planning Camps; (v) Supporting the local Collector and the PHC staff with vehicles, manpower and other resources; (vi) Sales of contraceptives; (vii) Participation in all local Committees at village block and district level for ensuring popular participation.

(c) It is necessary to use every available channel for propagating the message of family welfare to the rural people. The Cooperatives provide a major network in the rural areas. Since they are connected with the economic activity of the people and, therefore, enjoy a rapport and goodwill

with their members, their influence in promoting family welfare will be most useful. Cooperative primary societies provide, useful outlets for reaching information and literature into remote rural areas. They will also be the best medium to extend the much needed services to the people in the rural areas.

Proposal to Bring 'Sports' in the Concurrent List

878. SHRI MUKUL WASNIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal to bring sports in the Concurrent List of the Constitution which is presently in the State List;

(b) if so, the reasons thereof; and

(c) the steps Government have taken in this regard?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA): (a) and (b). The Conference of Minister in-charge of Youth Affairs and Sports in States and Union Territory Administrations held in 1983 and 1986 reached a consensus that transferring 'Sports' to the Concurrent list of the Constitution of India from the State list would help achieving the desired goals set out in the National Sports Policy. The Government view this as an important recommendation, aimed at raising the standard of sports in the country.

(c) The Government of India is in consultation with State Governments in the matter.

Declaration of Sambalpur-Rourkela Road in Orissa as National Highway

879. SHRI SRIBALLAV PANIGRAHI: Will the Minister of SURFACE TRANSPORT be pleased to state: